

ITEM NO.46

COURT NO.14

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 26650/2019

(Arising out of impugned final judgment and order dated 10-07-2019 in WC No. 68554/2009 passed by the High Court Of Judicature At Allahabad)

CANTONMENT EXECUTIVE OFFICER

Petitioner(s)

VERSUS

ST. MARYS ACADEMY & ANR.

Respondent(s)

IA No. 171193/2019 - EXEMPTION FROM FILING O.T.)

Date : 23-01-2023 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S. RAVINDRA BHAT
HON'BLE MR. JUSTICE DIPANKAR DATTA

For Petitioner(s)

Ms. Madhurima Tatia, AOR

For Respondent(s)

Mr. Ajit Sharma, AOR

UPON hearing the counsel the Court made the following

O R D E R

As prayed, list on 01.03.2023.

(NEELAM GULATI)
ASTT. REGISTRAR-cum-PS

(MATHEW ABRAHAM)
COURT MASTER (NSH)